

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 126/09/2019T.A./260/45/2017P K MOHANTY

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:10 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:None

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Vide order dated 25.01.19 no one was appeared on behalf of the applicant and the copy of the order was sent to the parties by post vide notes of the Registry. In spite of the notice, none appeared on behalf of the applicant on 01.03.2019 also. Hence the T.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Send copy of this order to the applicant by post.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>